GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2691 ANSWERED ON:09.12.2011 MEASURES TO CHECK CORRUPTION Bajirao Shri Patil Padamsinha ;Sukur Shri Jadhav Baliram

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to adopt strict measures to check corruption and bring transparency in the procurement of raw material in the public sector;

(b) if so, the details thereof;

(c) whether the Government intends to bring some legislation for enforcing the proposed measures; and

(d) if so, the details thereof and the time by which it is likely to enforce the said measures?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a)to (d) : Yes, Madam. Government intends to introduce a Public Procurement Bill in Parliament during the current financial year to regulate public procurement by Ministries/Departments of the Central Government, Central Public Sector Enterprises (CPSEs) as well as autonomous and statutory bodies.

A draft of the proposed Public Procurement Bill has been placed on the website of Ministry of Finance for eliciting comments from the public. A Drafting Committee has also been set up to hold wide consultations on the proposed Bill and prepare the final draft of the Bill.